

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/152(KB)2023
IA(I.B.C)/689(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH APRIL 2024

IN THE MATTER OF	MEGAPIX COMMOTRADE PRIVATE LIMITED VS M/S. SPASHT MARKETING PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Pallavi Ray, Adv.] For Resolution Professional

ORDER

1. Ld. Counsel for Resolution Professional present.
2. **IA(I.B.C)/689(KB)2024**
 - a. This application has been filed by the Resolution Professional to place on record the 2nd Progress Report, which is placed at page 13 onwards of the application. This application is supported by an affidavit which is placed at page 6 onwards.
 - b. The 2nd Progress Report is taken on record and accordingly, this application is **disposed of.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**